

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 32

MA 3007/2019 IA 356/2020 IA 2471/2020 IA 924/2021 IA 1296/2021
IA 2853/2021 IA 95/2022 in C.P.(IB)3962/MB/2018

CORAM:

SH. PRABHAT KUMAR
HON'BLE MEMBER (T)

SH. H. V. SUBBA RAO
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **10.03.2023**

NAME OF THE PARTIES: - **Bank of Baroda**
Vs.
Chamber Constructions Pvt Ltd

Appearance (via video-conference):

For the Resolution Professional : Satyasrikant Vutha, i/b Khaitan
legal Associates
For the Suspended Management : Adv. Aniruth Purusothaman
Resolution Professional : Rajender Kumar Girdhar

Section 60(5) and 66(1) of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC). Due to paucity of time, the matter could not be taken up today. Accordingly, list this matter on Board on 02.05.2023, for further consideration and hearing.

Sd/-

PRABHAT KUMAR
Member (Technical)

Sd/-

H. V. SUBBA RAO
Member (Judicial)

10.03.2023
Vedant